

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/1940/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 4th April, 2018.


Sub: **Casual Leave and Headquarters Leave permission with
official allotted vehicle.**

Refs: Your letter No. DJ(S) 2050, dtd. 03.04.2018,

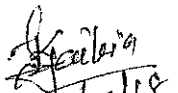
Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 07.04.2018 and 09.04.2018 along with permission to leave the headquarter with the official vehicle, at your own cost, w.e.f. the evening of 06.04.2018 till the morning of 10.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 4.4.18

JOINT REGISTRAR (VIGILANCE)


03/04/18